

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a), (b), (c) and (d). The information has been called for from the State Governments concerned, and will be placed on the Table of the Sabha when received.

LOANS GIVEN UNDER G.M.F. CAMPAIGN

72. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 2D at page 6 of the Report of his Ministry for the year 1953 and state:

(a) the amount advanced as loan to each State under the Grow More Food Scheme upto 1st October 1955; and

(b) how much of this amount has since been recovered?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) A statement giving the required information is attached. [See Appendix XI, Annexure No. 21.]

(b) Recovery of loans is made by the Accountant Generals concerned as and when the instalments are due and only cases of default, if any, are reported to us. As no such case of default has been reported to us so far, it is presumed that the amount due upto now has been recovered. We have no information of the exact amount since recovered.

INCOME OF AGRICULTURAL WORKERS SETTLED ON CENTRAL FARM

73. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 35.1 at page 14 of the Report of his Ministry for the year 1954 and state what is the income expected to be derived by each agricultural family settled in the Central Mechanized Farm in Bhopal State?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): Under the Scheme, each settler will be allotted an area of 10 acres of irrigated land or 15 acres of unirri-

gated land. The actual income received by each family in any year depends on a number of factors including pattern of cropping followed, seasonal conditions in any year, extent of improved agricultural practices followed, the efficiency of the farmer and the prices prevailing in that year. It is estimated, however, that the annual income of a settler may range between Rs. 1,500 to Rs. 1,700 at the current rates of yields and prices if the cropping pattern suggested in the scheme is followed.

ALL INDIA SURVEY OF AGRICULTURAL IMPLEMENTS

74. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 91.2 at page 52 of the Report of his Ministry for the year 1954 and state the progress so far made regarding the scheme sanctioned for undertaking an all-India survey of agricultural implements?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): The survey of indigenous agricultural implements which was sanctioned in 20 States has been completed in Bihar, Madhya Pradesh and Coorg. It is in progress in 15 States and is likely to be completed by the end of 1955-56. The work has not yet started in the States of Mysore and Himachal Pradesh owing to certain administrative difficulties.

WAROHA GHANIS

75. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 111 at page 64 of the Report of his Ministry for the year 1954 and state:

(a) how many Waroha ghanis have so far been distributed in the Community Project areas; and

(b) what steps have been taken by Government to popularise these *ghanis*?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). The Indian Central Oilseeds Committee have sanctioned the setting up of demonstration units in 107 Community Project Areas and Community Development Blocks. 52 such units have already been set up. Each unit has 2 *ghanis*. The Government of India are popularising these *ghanis* by—

- (a) giving financial assistance for setting up these *ghanis*;
- (b) organizing co-operative societies of oilmen;
- (c) setting up demonstration units of improved *ghanis*; and
- (d) giving loans for purchase of oilseeds and construction of godowns.

EXCHANGE OF FARM YOUTHS BETWEEN INDIA AND U.S.A.

76. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

- (a) the number of Indian Farm Youths expected to be sent to America in 1956 under the International Farm Youths Exchange Programme; and
- (b) the number of Americans who are likely to visit India during the same year under that programme?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) Thirty-seven Indian youths (23 boys and 14 girls).

- (b) Ten American youths (7 boys and 3 girls).

MEETING ON POULTRY PRODUCTION

77. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to state when the technical meeting on poultry production in Asia and the Far East is going to be held?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): The meeting was held at Poona from 17th to 27th October 1955.

CENTRAL UNEMPLOYMENT INSURANCE SCHEME

78. SHRI M. VALIULLA: Will the Minister for LABOUR be pleased to state:

- (a) whether any Central Unemployment Insurance Scheme has been drawn up; and
- (b) if so, what are the details of the scheme and when it is likely to be given effect to?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) A working group appointed by Government to carry out a preliminary survey of the problem of Unemployment Insurance made certain proposals in that connection. No formal scheme was, however, drawn up.

- (b) Does not arise.

SUBURBAN RAILWAY SERVICE THROUGH WEST DELHI MUNICIPAL AREA

79. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

- (a) whether it is a fact that the West Delhi Municipal Committee has submitted through the Deputy Commissioner of Delhi, any proposal to the Railway Board for a suburban railway service through its area; and
- (b) if so, what action has been taken thereon?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No such proposal has been received by the Railway Board.

- (b) Does not arise.